



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 10.07.2026 will not be taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 114 of 2026 & I.A. No. 3517 of 2026 (With Defects)	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Madhusudan Motors Pvt. Ltd. With	10.07.2026	04.08.2026
2.	Comp. App. (AT) No. 115 of 2026 & I.A. No. 3518 of 2026 (With Defects)	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Madhusudan Automobiles With	10.07.2026	04.08.2026
3.	Comp. App. (AT) No. 153 of 2026 & I.A. No. 3102 of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Anurag Agarwal	10.07.2026	04.08.2026
4.	Comp. App. (AT) No. 154 of 2026 & I.A. No. 3104 of 2026	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Prachi Agarwal	10.07.2026	04.08.2026

5.	Comp. App. (AT) No. 158 of 2026 & I.A. No. 3126 of 2026	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Mukund Sales Pvt. Ltd.	10.07.2026	04.08.2026
6.	Comp. App. (AT) No. 159 of 2026 & I.A. No. 3130 of 2026	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Renu Agarwal	10.07.2026	04.08.2026
7.	Comp. App. (AT) No. 160 of 2026 & I.A. No. 3133 of 2026	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Nidhi Agarwal	10.07.2026	04.08.2026
8.	Comp. App. (AT) No. 161 of 2026 & I.A. No. 3140 of 2026	Shivam Traders and Hire Purchase Pvt. Ltd. Vs. Rachit Agarwal (HUF)	10.07.2026	04.08.2026
9.	Contempt Case (AT) No. 24 of 2025 in I.A. No. 1914 of 2025 in Comp. App. (AT) No. 322 of 2024	Delzad Aspy Karani Vs. Hormuz Phiroze Aderianwalla & Ors.	10.07.2026	04.08.2026
10.	Comp. App. (AT) No. 165 of 2025	Girish Jetly & Anr. Vs. Sudama Chemtech Pvt Ltd & Ors.	10.07.2026	06.08.2026
11.	Comp. App. (AT) No. 195 of 2025	Pramod Sharma Vs. Dental Implants India Pvt. Ltd. & Ors.	10.07.2026	06.08.2026

12.	Comp. App. (AT) No. 318 of 2025	Ashok Kumar Goenka & Ors. Vs. Yoke Commercial Pvt. Ltd. & Ors.	10.07.2026	06.08.2026
13.	Comp. App. (AT) No. 05 of 2026	Ghanshyam Tayal Vs. Cemcon Engineering Company India Pvt. Ltd. & Ors.	10.07.2026	07.08.2026
14.	Comp. App. (AT) No. 118 of 2026 (With Defects)	Keshav Ashok Punj Vs. Union of India, Ministry of Corporate Affairs With	10.07.2026	07.08.2026
15.	Comp. App. (AT) No. 162 of 2026	Sandhya Ashok Punj & Ors. Vs. Union of India, Ministry of Corporate Affairs	10.07.2026	07.08.2026
16.	Comp. App. (AT) No. 127 of 2026	Bhubnesh Commercial Pvt. Ltd. Vs. Vijayendra Sinhrao Ghatge & Ors.	10.07.2026	11.08.2026
17.	Comp. App. (AT) No. 227 of 2026 & I.A. No. 4069 of 2026	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors.	10.07.2026	11.08.2026
18.	Competition App. (AT) No. 03 of 2026	Manoj Gupta (Proprietor, Mahalaxmi Steels) Vs. Competition Commission of India, (Through its Secretary) & Ors.	10.07.2026	11.08.2026

19.	Restoration Application (AT) No. 29 of 2025 in Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd. & Anr.	10.07.2026	11.08.2026
20.	Comp. App. (AT) (Ins) No. 105 of 2023	Vipin Kumar Yadav (Suspended Director of Aadarsh Inframax Developers Pvt. Ltd.) Vs. Aadarsh Inframax Developers Pvt. Ltd. & Ors.	10.07.2026	12.08.2026
21.	Comp. App. (AT) (Ins) No. 1556 of 2024 & I.A. No. 5638 of 2024 Part Heard	BDO Restructuring Advisory LLP Vs. Sanjay Gupta Liquidator & Anr. With	10.07.2026	12.08.2026
22.	Comp. App. (AT) (Ins) No. 1557 of 2024 & I.A. No. 5641 of 2024 Part Heard	Sundresh Bhat, Erstwhile Liquidator of ABG Shipyard Ltd. Vs. Sanjay Gupta, Liquidator of ABG Shipyard Ltd.	10.07.2026	12.08.2026
23.	Comp. App. (AT) No. 44 of 2023 & I.A. No. 3187 of 2024, 1318, 2072 of 2025 Part Heard	Windamere Hotel Ltd. & Anr. Vs. John Stannard Davis III & Ors.	10.07.2026	13.08.2026
24.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	10.07.2026	13.08.2026
25.	Comp. App. (AT) (Ins) No. 1486 of 2022 & I.A. No. 4688 of 2022	Rahul Jain Vs. Rajsanket Realty Ltd.	10.07.2026	14.08.2026

26.	Comp. App. (AT) (Ins) No. 152 of 2023 & I.A. No. 584 of 2023	Shalini Rajani Vs. IFCI Ltd. & Anr. With	10.07.2026	14.08.2026
27.	Comp. App. (AT) (Ins) No. 288 of 2023	Ashok G. Rajani Vs. IFCI Ltd. & Anr.	10.07.2026	14.08.2026
28.	Comp. App. (AT) (Ins) No. 1068 of 2024	Nitin Yedshikar for Sujata Constructions & Engineering Contractor Vs. RV Lifesciences Ltd.	10.07.2026	14.08.2026
29.	Comp. App. (AT) (Ins) No. 1450 of 2024	Chemical Suppliers India Pvt. Ltd. Vs. Yansefu Inks and Coatings Pvt. Ltd.	10.07.2026	17.08.2026
30.	Comp. App. (AT) (Ins) No. 1734 of 2024 & I.A. No. 2735 of 2025	Naveen Jain Company Secretary / Shareholder of The Hi-Tech Gears Ltd. Vs. Happy Forgings Ltd. & Anr.	10.07.2026	17.08.2026
31.	Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors. With	10.07.2026	18.08.2026
32.	Comp. App. (AT) No. 23 of 2022	Ameet Khandelwal Vs. Smt. Pooja Goela Ors. With	10.07.2026	18.08.2026

33.	Contempt Case (AT) No. 23 of 2023 in Comp. App. (AT) No. 22 of 2022	Ameet Khandelwal Vs. Pooja Goela & Ors.	10.07.2026	18.08.2026
34.	Comp. App. (AT) No. 72 of 2023	Kamal Bajaj Vs. Prateik Rao & Ors.	10.07.2026	18.08.2026
35.	Comp. App. (AT) No. 240 of 2023	B.P.C. Plastics Pvt. Ltd. & Anr. Vs. Registrar of Companies, Kanpur	10.07.2026	18.08.2026
36.	Comp. App. (AT) No. 248 of 2023	Kamlesh Kalidas Shah Vs. Larsen & Tourbo Ltd. & Ors.	10.07.2026	20.08.2026
37.	Comp. App. (AT) No. 247 of 2024	Lulu and Sky Brands Pvt Ltd. Vs. Anna Katina Antoniadis With	10.07.2026	20.08.2026
38.	Comp. App. (AT) No. 26 of 2025	Lulu and Sky Brands Pvt Ltd. Vs. Anna Katina Antoniadis	10.07.2026	20.08.2026
39.	Comp. App. (AT) No. 49 & 50 of 2025	Jitendra Mukundrai Patel Vs. Kumar Jivanlal Patel (Makadia) & Ors. With	10.07.2026	21.08.2026

40.	Comp. App. (AT) No. 77 of 2025	Kumar Jivanlal Patel [Makadia] Vs. Patel Oils & Chemicals Pvt. Ltd. & Ors.	10.07.2026	21.08.2026
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By order of Hon'ble Officiating Chairperson
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Registrar